

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING  
LOK SABHA  
UNSTARRED QUESTION NO.1588  
TO BE ANSWERED ON 26<sup>TH</sup> JULY,2018

**IMPROVEMENT OF PORTS UNDER SAGARMALA PROGRAMME**

1588. SHRI. K.C.VENUGOPAL

Will the Minister of Shipping be pleased to state:

पोत परिवहन मंत्री

- (a) the details of steps taken/being taken by the Government to improve the functioning of various ports including fishing ports so far under the Sagarmala Programme;
- (b) whether the Government proposes to sanction fund under the Sagarmala Programme for renovation works at Thottappally and Arthunkal fishing harbours in Kerala;
- (c) if so, the details thereof;
- (d) the details of funds sanctioned under the Sagarmala Programme to various States/UTs including Kerala; and
- (e) whether the Government has received any proposal from the State Government in this regard and if so, the details and the present status thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

(a) Under Sagarmala Programme, a roadmap has been created for increasing the Indian port capacity to 3500+ MMTPA to cater to the projected traffic of 2500 MMTPA by 2025. Following steps have been taken to improve the functioning of various ports.

Master planning of major ports was done and 107 capacity augmentation and efficiency improvement projects (cost: Rs. 68,092 Crore) have been identified that are under various stages of development and implementation.

As per Berthing Policy 2016 released by Ministry of Shipping, a standardized methodology was laid down to calculate norms for dry bulk berths. An exercise was undertaken to benchmark port capacity with global standards set by the berthing policy and re-rate the capacities of major ports. Declared capacity of major ports was 1066

MTPA in 2016-17 which increased to 1359 MTPA after the re-rating exercise as on 01.04.2017.

Under Project Unnati, the global benchmarks were adopted to improve the efficiency and productivity Key Performance Indicators (KPIs) for 12 major ports. Around 116 initiatives were identified across 12 major ports to unlock more than 100 MTPA capacity just through efficiency improvement. 86 initiative have already been completed that have added 80MTPA to the port capacities.

Under Coastal Berth Scheme, financial assistance of Rs. 586 Crore has been sanctioned to over 31 projects to improve port infrastructure and promote coastal shipping.

Various connectivity projects have been undertaken to improve the evacuation from the ports.

For improving infrastructure of fishing harbors in the country, Ministry of Shipping has sanctioned Rs. 323 Crore for financial assistance to 13 fishing harbor projects.

(b&c) No proposal has been received from State Government of Kerala for financial assistance for renovation works at Thottappally and Arthunkal fishing harbor projects.

(d) Rs. 1,427 Crore has been sanctioned under Sagarmala programme by Ministry of Shipping for 67 projects (cost: Rs. 4,480 Crore) from coastal States/UTs. From Kerala, 4 projects (cost: Rs. 103 Crore) have been sanctioned for financial assistance of Rs. 34 Crore under the programme.

(e) Ministry of Shipping has received 23 project proposals from Kerala which include 20 road projects, 2 fishing harbor projects and one rail connectivity project.

Out of the 20 road project proposals, 11 projects are under consideration for inclusion in Bharatmala Pariyojna.

For rail connectivity to Vizhinjam port, land acquisition details are awaited from Government of Kerala.

For extension of breakwater at Thanurand Vellayil Fishery Harbours, the proposal is under examination with Department of Animal Husbandry Dairying & Fisheries (DADF).

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